

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/24/2016
NAME OF THE PETITIONER(S) : Sulochana & 2 Others
NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	B. SARATH BABU advocate for Rajasekar	Respondents 1; 2 & 4	B. Sarath
2.	T.R. Ramesh	Petitioner's Counsel	Thy
3.	A. NARAYANAN A. NARAYANAN	Counsel for R5-7	

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 and counsel for R5, R6 & R7 present. For hearing the submissions of counsel for R5 to R7, time extended at request. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)